

11 30 AM

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1A, 2B, 4A and 5A for the day was orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

(a) Replies Laid

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

12 33 PM

2. ZERO HOUR MENTION:

(1) SMT. JENNIFER MONSERRATE, MLA made a mention about the “non completion of Centralized Sewerage System by the State Government and the conditions of the roads have caused fear in the minds of people due to accidents and mishaps.”

(2) SHRI NILKANTH HALARNKAR, MLA made a mention about the “two families (Mrs. Rosalina Lobo and Mrs Mohini Kaskar) hailing from Colvale village in Tivim Constituency that no compensation is paid towards acquisition of their land for Highway project at Colvale and also no plot has been allotted to the said families at the rehabilitation site, whereas other affected families have already been paid compensation and plots are allotted to them.”

SHRI MANOHAR PARRIKAR, Chief Minister for replied to the Mention.

(3) SHRI NILKANTH HALARNKAR, MLA made a mention about the “Swimmers who are practicing at Peddem Sports Complex regarding non availability of lights, water suction process is not being done on regular basis and the spectator stand which is on the verge of collapse due to sub standard construction at Peddem Sports Complex hampers the daily practice sessions of swimmers.”

SHRI MANOHAR AZGAONKAR, Minister for Sports replied to the Mention.

(4) **SHRI CHURCHILL ALEMAO, MLA** made a mention “regarding dangerous potholes at Tolleabandh, Benaulim near the scarp yard.”

SHRI MANOHAR PARRIKAR, Chief Minister for replied to the Mention.

(5) **SHRI ALEIXO R. LOURENCO, MLA** made a mention about the “fear and anxiety in the minds of students and parents of Regina Mundi High School Chicalim and residents of Alto Chicalim in Mormugao Taluka regarding The spurt of Dengue case in the locality that has already affected 15 students and staff of the Regina Mundi High School Chicalim and another 15 persons residing nearby.”

SHRI VISHWAJIT RANE, Minister for Health replied to the Mention.

12 45 PM

3. PAPERS LAID ON THE TABLE

1.SHRI MANOHAR PARRIKAR, Chief Minister laid the Performance Budget 2018-19 in respect to the following Demands for Grants:

- (1) Sports and Youth Affairs (Demand No.42).
- (2) Goa Medical College (Demand No. 47).
- (3) Health Services (Demand No. 48).
- (4) Institute of Psychiatry & Human Behaviour (Demand No. 49).
- (5) Women & Child Development (Demand No. 58).
- (6) Craftsmen Training (Demand No. 61).

2.SHRI MANOHAR PARRIKAR, Chief Minister laid the following:

- (1) Audit Report on the Account of the Goa State Commission for Backward Classes for the year 2015 – 16.
- (2) Notifications Regarding Rules/Regulations/Sub-Rules/Bye-Laws
 - (1) Order No. 7/4/98/STE/DIR/Part III/700 dated 30/11/2017 published in the Official Gazette, Series-II No. 36 dated 07/12/2017.
 - (2) Notification No. 31-9-2017/STE-DIR/Part I/717 dated 08/12/2017 published in the Official Gazette, Series-II No. 37 dated 14/12/2017.
 - (3) Notification No. 5/20/87/STE/P-IV/741 dated 15/12/2017 published in the Official Gazette, Series-II No. 37 dated 21/12/2017.
 - (4) Notification No. 175-10-2017/STE-DIR/Part-I/781 dated 8/1/2018 published in the Official Gazette, Series-II No. 42 dated 18/1/2018.
 - (5) Order No. 7/4/98/STE-DIR/Part-I/809 dated 29/1/2018 published in the Official Gazette, Series-II No. 44 dated 1/2/2018.
 - (6) Corrigendum No. GSWA/2017-18/WC/013/026/836 dated 9/2/2018 published in the Official Gazette, Series-II No. 46 dated 15/2/2018.
 - (7) Notification No. 11/19/2018 IND dated 18/2/2018, Goa IDC (Transfer & Sub-Lease Regulations), 2018 published in the Official Gazette, Series-I No. 45 dated 8/2/2018.

3. SHRI VIJAI SARDESAI, Minister for Town & Country Planning and Agriculture laid the “Amendments to the Goa Land Development and Building Construction (Amendment) Regulations, 2018.”

4. SHRI GOVIND GAWDE, Minister for Arts, Culture and Tribal Welfare laid the Annual Report of the Goa State Commission for Scheduled Castes and Scheduled Tribes for the year 2016 –17 & 2017–18.

12 45 PM

4. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS,2018-19(DAY-2)

SHRI MANOHAR AZGAONKAR, Minister for Sports moved the following:

Demand No. 20	-	Printing and Stationery
Demand No. 42	-	Sports & Youth Affairs
Demand No. 78	-	Tourism

SHRI VISHWAJIT RANE, Minister for Health moved the following:

Demand No. 47	-	Goa Medical College
Demand No. 48	-	Health Services
Demand No. 49	-	Institute of Psychiatry & Human Behavior
Demand No. 51	-	Goa Dental College
Demand No. 53	-	Foods & Drugs Administration
Demand No. 58	-	Women and Child Development
Demand No. 61	-	Craftsmen Training

Cut Motions tabled by **S/Shri Chandrakant Kavalekar, Pratapsingh R. Rane, Digambar Kamat, Ravi Naik, Luizinho Faleiro, Dayanand R. Sopte, Subhash Shirodkar** and **Nilkanth Halarnkar**, MLAs were moved to Demand Nos. 42, 47, 48, 51, 53, 58, 61 and 78.

The following Members took part in the Debate:

1. Shri Pratapsingh R. Rane, MLA.....12 48.

(House adjourned for lunch at 12 58 PM and resumed its sitting at 2 30 PM)

2. Shri Luizinho Faleiro, MLA.....2 30 PM
3. Shri Digambar Kamat, MLA.....2 38 PM
4. **Shri Michael Lobo, Dy. Speaker**.....2 49 PM
5. Shri Dayanand Sopte, MLA.....3 05 PM
6. Smt. Alina Saldanha, MLA.....3 21 PM

(**Shri Nilesh Cabral, MLA in Chair at3 23 PM**)

7. Shri Nilkanth Halarnkar, MLA.....3 26 PM

- 8. Smt. Jennifer Monserrate, MLA.....3 33 PM
- 9. Shri Isidore Fernandes, MLA.....3 41 PM
- 10. Shri Filipe Nery Rodrigues, MLA.....3 51 PM
- 11. Shri Antonio Fernandes, MLA.....4 00 PM

(Shri Michael Lobo, Dy. Speaker in Chair at4 05 PM)

- 12. Shri Clafasio Dias, MLA.....4 10 PM
- 13. Shri Prasad Gaonkar, MLA.....4 22 PM
- 14. Shri Rajesh Patnekar, MLA.....4 35 PM
- 15. Shri Glenn Ticlo, MLA.....4 51 PM

(Shri Rajesh Patnekar, MLA in Chair at4 39 PM)

- 16. Shri Deepak Prabhu Pauskar, MLA.....5 01 PM
- 17. Shri Ravi Naik, MLA.....5 12 PM
- 18. Shri Churchill Alemao, MLA.....5 32 PM
- 19. Shri Pravin Zantye, MLA.....5 56 PM

(Dr. Pramod Sawant, Speaker in Chair at6 03 PM)

- 20. Shri Aleixo R. Lourenco, MLA.....6 09 PM
- 21. Shri Wilfred D'Sa, MLA.....6 22 PM
- 22. Shri Francis Silveira, MLA.....6 28 PM
- 23. Shri Nilesh Cabral, MLA.....6 40 PM
- 24. **Shri Chandrakant Kavalekar, Leader of
Opposition.....6 52 PM**

7 09 PM

SHRI VISHWAJIT RANE, Minister for Health replied to the Debate.

(Shri Michael Lobo, Dy. Speaker in Chair at.....7 15 PM)

7 37 PM

SHRI MANOHAR AZGAONKAR, Minister for Tourism replied to the Debate.

(Dr. Pramod Sawant, Speaker in Chair at.....7 56 PM)

8 24 PM

Cut Motions to Demand No. 42 at Sl. Nos. 1 to 6 of list No. 2 circulated separately was put to vote and negatived.

Cut Motions to Demand No. 47 at Sl. Nos. 1 to 4 of list No. 2 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 48 at Sl. Nos. 1 to 5 of list No. 2 circulated separately was put to vote and negatived.

Cut Motions to Demand No. 51 at Sl. Nos. 1 and 2 of list No. 2 circulated separately was put to vote and negatived.

Cut Motions to Demand No. 53 at Sl. Nos. 1 to 5 of list No. 2 circulated separately was put to vote and negatived.

Cut Motions to Demand No. 58 at Sl. Nos. 1 to 5 of list No. 2 circulated separately was put to vote and negatived.

Cut Motions to Demand No. 61 at Sl. Nos. 1 to 4 of list No. 2 circulated separately was put to vote and negatived.

Cut Motions to Demand No. 78 at Sl. Nos. 1 to 7 of list No. 2 circulated separately was put to vote and negatived.

Demand Nos. 20, 42, 47, 48, 49, 51, 53, 58, 61 and 78 were put to vote and passed.

(HOUSE ADJOURNED AT 8 25 PM TO MEET AT 11 30 AM ON WEDNESDAY THE 25 JULY, 2018)

**ASSEMBLY HALL
PORVORIM-GOA
24 JULY, 2018**

**N. B. SUBHEDAR
SECRETARY**